

BEFORE SHRI RAMAYAN YADAV, JOINT SECRETARY & LEGAL ADVISER
AND FIRST APPELLATE AUTHORITY (ADMN.IV)

(Under Section 19 of RTI Act, 2005)

MINISTRY OF LAW & JUSTICE, DEPARTMENT OF LEGAL AFFAIRS, ROOM
No. 418, A WING, SHASTRI BHAVAN, NEW DELHI-110001

Appeal No. 1 /JS&LA(RY)/Admn.IV/RTI/2015

IN THE MATTER OF:

Shri Hemant Dhage,
President, Lok Karya & Lok Kranti Dal,
Sheetla Devi Chowk, Tofkhana,
Ahmed Nagar, Maharashtra-414001.

Appellant

Versus

Central Public Information Officer(Admn.IV)
Ministry of Law and Justice
Department of Legal Affairs
Shastri Bhavan
New Delhi-110001

Respondent

ORDER

26.05.2015

The instant appeal dated 12.04.2015 has arisen out of RTI application dated 12.03.2015 by which the applicant had sought the following information:-

Name, Telephone Number and the name of office of their earlier posting in respect of Private Secretary, Additional Private Secretary, Officer on Special Duty and Personal Assistants of Hon'ble Minister for Law and Justice.

2. The CPIO, vide letter dated 18.03.2015, has provided the following information to the applicant both in Hindi and English:-

S.NO.	Name S/Shri	Post	Name of Earlier Office	Telephone Number
1.	V. Ponnuraj	Private Secretary	Ministry of Railways	011-23387557 011-23070045
2.	K. Chiranjivi	Addl. PS	Ministry of Railways	011-23387557 011-23070045
3.	K.G. Anjanappa	Addl. PS	Ministry of Railways	080-22866697 080-22866699
4.	B. Pradeep	Asstt. PS	Ministry of Railways	011-23387557 011-23070045

